

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

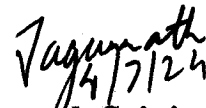
No. K-13029/04/2023-US.I
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 04th July, 2024.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Sheel Nagu, Judge of the High Court of Madhya Pradesh, to be the Chief Justice of the High Court of Punjab and Haryana with effect from the date he assumes charge of his office.


(Jagannath Srinivasan)

Joint Secretary to the Government of India
Tele: 2338 3037

To


The Manager,
Government of India Press,
Minto Road,
New Delhi

No. K-13029/04/2023-US.I

Dated: 04.07.2024.

Copy to:-

1. Shri Justice Sheel Nagu, Acting Chief Justice of the High Court of Madhya Pradesh through the Registrar General, High Court of Madhya Pradesh, Jabalpur.
2. The Secretary to the Governor of Punjab, Chandigarh.
3. The Secretary to the Governor of Haryana, Chandigarh.
4. The Secretary to the Governor of Madhya Pradesh, Bhopal.
5. The Secretary to the Chief Minister of Punjab, Chandigarh.
6. The Secretary to the Chief Minister of Haryana, Chandigarh.
7. The Secretary to the Chief Minister of Madhya Pradesh, Bhopal.
8. Secretary to the Acting Chief Justice, High Court of Punjab and Haryana, Chandigarh.
9. Secretary to the Acting Chief Justice, High Court of Madhya Pradesh, Jabalpur.
10. The Chief Secretary, Government of Punjab, Chandigarh.
11. The Chief Secretary, Government of Haryana, Chandigarh.
12. The Chief Secretary, Government of Madhya Pradesh, Bhopal.
13. The Registrar General, High Court of Punjab and Haryana, Chandigarh.
14. The Registrar General, Madhya Pradesh High Court, Jabalpur.
15. The Accountant General, Punjab, Chandigarh.
16. The Accountant General, Haryana, Chandigarh.
17. The Accountant General, Madhya Pradesh, Bhopal.
18. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
19. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
20. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
21. PS to MoS (I/C), L&J / PPS to Secretary (Justice).
22. Technical Director, NIC, Department of Justice, with a request to upload the notification on the website of the Department (www.doj.gov.in).


04/07/2024
(Prem Chand)
Under Secretary (Appointments-I)
Tel: 23382978